

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 59 OF 2015 &  
IA NO. 354 OF 2015**

**Dated: 11<sup>th</sup> February, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**IL&FS Tamil Nadu Power Co. Ltd. .... Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Hemant Singh  
Mr. Tabrez Malawat

Counsel for the Respondent(s) : Mr. Nikhil Nayyar  
Mr. Dhananjay Baijal for R.1  
  
Ms. Suparna Srivastava for R.2  
  
Mr. S. Vallinayagam for R.3

**ORDER**

At the request of Mr. Sanjay Sen, learned senior counsel for the appellant, the matter is adjourned to **28.03.2016** to bring on record some additional material facts.

**(I.J. Kapoor)  
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)  
Chairperson**